

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2845
TO BE ANSWERED ON 15.03.2016**

Opening of New Sports Schools and Colleges

2845. SHRI RAMESH BIDHURI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has plans to open new sports schools and colleges in the country, if so, the details thereof;

(b) whether the Government has empanelled central PSUs for construction of indoor sports hall at block level under Rajiv Gandhi Khel Abhiyaan Scheme; and

(c) if so, the details thereof including the PSUs empanelled, ongoing works and proposed works in Delhi?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) No Madam.

(b)& (c) Yes Madam. A total of five Central PSUs, viz., National Buildings Construction Corporation (NBCC), National Projects Construction Corporation Limited (NPCC), Engineering Projects India Limited (EPIL), Hindustan Steelworks Construction Limited (HSCL) and Bridge & Roof Company (India) Limited have been empanelled for construction of indoor sports halls at block level under Rajiv Gandhi Khel Abhiyan (RGKA) Scheme.

The Scheme was evolved to provide for funding of infrastructure component through convergence of various Schemes implemented by Ministry of Rural Development, Ministry of Panchayati Raj, Ministry of Development of North East Region, and erstwhile Planning Commission. However, no funds could be obtained towards infrastructure due to non-convergence of various Schemes by the concerned Ministries. Accordingly, no infrastructure related work could be undertaken, including at Delhi.

In the meantime, it has been decided to restructure the Scheme into a Central Sector Scheme for better implementation.
